

DIVISION BENCH  
COURT - I

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/275(KB)2018  
IA(I.B.C)/178(KB)2024, IA(I.B.C)/279(KB)2024,  
IA(I.B.C)/256(KB)2024, IA(I.B.C)/250(KB)2024,  
IA(I.B.C)/190(KB)2024, IA(I.B.C)/189(KB)2024,  
IA(I.B.C)/496(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SUPRIYO RANA VS HAHNEMANN HOUSING & DEVELOPMENT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

For the Liquidator

Mr. Pranay Agarwal, Adv.  
Ms. Sweta Majumder, Adv.

For Applicant in IA 279/KB/2024, IA 256/KB/2024

Mr. S.E. Huda, Adv.  
Mr. SK. Aptabuddin, Adv.  
Mr. Nabeela Akbar, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. One IA is Reserved for Order. Therefore, post this CP on **22.05.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**